

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1576**

TO BE ANSWERED ON THE 07TH DECEMBER, 2021/ AGRAHAYANA 16, 1943 (SAKA)

PEMSR OFFENCES

1576. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of convictions under the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, year-wise;

(b) the reasons for the non-inclusion of PEMSR offences as a separate category in National Crime Records Bureau (NCRB) reports;

(c) whether the Government plans to rectify this through publication of data regarding manual scavenging in the Annual Reports of NCRB; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a) to (d): The National Crime Records Bureau (NCRB) collects and compiles crime statistics from the States/ Union Territories as per defined protocol and format, and publishes it in its annual publication 'Crime in India'. These pertain to the Indian Penal Code and the Special and Local Laws (SLL). Crime data on the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, is included in the sub-category "Other SLL crimes".
